- (b) Statement by Government accepting the above Report.
- (c) Statement by Government on the comments of the Auditors on the Report and replies furnished by the management of the above Corporation. [Placed in Library. See No. L.T. 7045/03].
- (iii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. L.T.7056/03]

II. A copy (in English and Hindi) of the Annual Report of the Public Enterprises Survey (Volumes I, II and III), for the year 2001-2002.

Report and Accounts (2001-2002) of the Children's Film Society, India, Mumbai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD) : Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Children's Film Society, India, Mumbai for the year 2001-2002, together vi/ith the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. -See No. L.T.7049/03]

Notifications of the Ministry of Shipping

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHI) ; Madam, I lay on the Table-

I. A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R.3S8 (E) dated the 11'^ September, 2002, publishing the Merchant Shipping (Management for the Safe Operation of Ships) Amendment Rules, 2002, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed In Library. See No. L.T.7089/03]

II. A copy each (in English and Hindi) of the follovi/ing Notifications of the Ministry of Shipping, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

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- G.S.R.795 (E) dated the 4*" December, 2002. publishing the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2002.
- (2) G.S.R.796 (E) dated the 4" December, 2002, publishing the Cochin Port Employees (Grant of Advance for Building, etc. of Houses) Amendment Regulations, 2002.
- (3) G.S,R.84i (E) dated the 26"" December, 2002, publishing the Visakhapatnam Port Employees {Grant of Advances for Purchase of Conveyances) Amendment Regulations, 2002.
- (4) G.S.R.847 (E) dated the 27'[^] December, 2002, publishing the Jawaharlal Nehru Port Trust (Licensing and Control of Pilots) 2nd Amendment Regulations, 2002.
- (5) G.S.R.64 (E) dated the 27"" January, 2003, publishing the Visakhapatnam Port Employees (GPF) Amendment Regulations, 2003.

III. A copy (in English and I-Hindi) of the Ministry of Shipping Notification G.S.R.846 (E) dated the 27'^ December, 2002, publishing the corrigendum to Notification G.S.R. 798(E) dated the 23" October, 2001. [Placed in Library. For (I) to (III) *see* No. L.T.-7092/03]

- I. Report and Accounts (2001-2002) of the Hindustan Latex Limited, Thiruvananthapuram and related papers
- II. Report and Accounts (2000-2001) of the various Yoga and Naturopathy Institutes and related papers
- III. Report and Accounts (2001-2002) of the Central Council of Indian Medicine, New Delhi and related papers
- IV. Report and Accounts (2001-2002) of the International Institute for Population Sciences, Mumbai and related papers
- V. Report and Accounts (2000-2001) of the Central Council for Research in Unani Medicine, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA) : Madam, I lay on the Table-

I. (1) A copy each (in English and Hindi) of the follovi/Ing papers, under sub-section (1) of section 619A of the Companies Act, 1956:-